NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 956/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

NAME OF THE PARTIES: M/s. Lodha Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

Emmet Ste

COMMON ORDER

C.S.P. No. 956/230-232/NCLT/MB/MAH/2017 C.S.P. No. 984/230-232/NCLT/MB/MAH/2017 C.S.P. No. 985/230-232/NCLT/MB/MAH/2017 C.S.P. No. 986/230-232/NCLT/MB/MAH/2017 C.S.P. No. 989/230-232/NCLT/MB/MAH/2017 C.S.P. No. 990/230-232/NCLT/MB/MAH/2017

The Learned Representative of the Petitioner is present. 1.

2. For want of time adjourned to 19.01.2018.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 05.01.2018.

Sd/-

M.K. Shrawat Member (Judicial)

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